

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: High Court of Judicature at Hyderabad - Training Programme - Nomination of 25 Judicial Officers working in Twin Cities of Hyderabad and Secunderabad and Rangareddy District, for giving demonstration and checking the functionality of the Dragon Nuance 15 ESD speech recognition software scheduled on 17.02.2018 at 6th Floor of Administrative Building in the High Court premises, Hyderabad – **ORDERS - ISSUED.**

REF: Letter ROC.No.169/2018-CPS, dated 16.02.2018 from the Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.

ORDER ROC.No.1133/2018-B.SPL. DATED: 16 .02.2018

The following 25 Judicial Officers working in Twin Cities of Hyderabad and Secunderabad and Rangareddy District are nominated to participate in the demonstration and the functionality test of the Dragon Nuance 15 ESD Speech to Text software, scheduled on 17.02.2018 at 10.30 a.m., 12.30 p.m., and 3.30 p.m., respectively at 6th Floor of Administrative Building in the High Court premises, Hyderabad and are directed to report at 6th Floor of Administrative Building, High Court of Judicature at Hyderabad, as per the schedule timings given under:

At 10.30 A.M.

SL. NO.	NAME OF THE JUDICIAL OFFICER	DESIGNATION	PLACE OF WORK
1.	Sri B.V.L.N. Chakravarthy	III Addl. Special Judge for CBI Cases.	Hyderabad
2.	Sri V.Srinivasa Anjaneya Murthy	Presiding Officer, Andhra Pradesh Wakf Tribunal.	Hyderabad
3.	Sri D.Hemanth Kumar	III Addl. District Judge	Ranga Reddy at L.B.Nagar
4.	Sri P.Chandra Shekara Prasad	XII Addl. Chief Judge, City Civil Court	Secunderabad
5.	Sri R.Raghunatha Reddy	V Addl. Senior Civil Judge, City Civil Court	Hyderabad
6.	Sri S.Nageswara Rao	Addl. Judge, City Small Causes Court	Hyderabad
7.	Dr. S.Srinivasa Reddy	I Addl. Senior Civil Judge, City Civil Court	Hyderabad
8.	Sri Radha Krishna Chahavan	Junior Civil Judge on deputation as OSD, High Court	High Court, Hyderabad

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At 12.30 P.M.

SL. NO.	NAME OF THE JUDICIAL OFFICER	DESIGNATION	PLACE OF WORK
1.	Sri D.Ravindra Sharma	I Addl. Senior Civil Judge	Ranga Reddy District at L.B.Nagar
2.	Sri D.Venkatesh	III Addl. Chief Metropolitan Magistrate	Nampally, Hyderabad
3.	Smt. Harisha	VI Addl. Chief Metropolitan Magistrate	Nampally, Hyderabad
4.	Smt P.Sreedevi	I Addl. Junior Civil Judge, City Civil Court	Secunderabad
5.	Sri P.Ravinder	V Addl. Junior Civil Judge, City Civil Court	Hyderabad
6.	Sri M.Arjun	XI Addl. Junior Civil Judge, City Civil Court	Secunderabad
7.	Smt. Ch.Ashalatha	Prl. Rent Controller, City Small Causes Court	Secunderabad
8.	Sri M.Venkata Ramana	Deputy Director, Mediation Centre	High Court, Hyderabad

At 3.30 P.M.

SL. NO.	NAME OF THE JUDICIAL OFFICER	DESIGNATION	PLACE OF WORK
1.	Sri C.Vikram	Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate,	Rajendra Nagar, Ranga Reddy
2.	Smt. M.Kalapana	III Metropolitan Magistrate	Ranga Reddy District at L.B.Nagar
3.	Smt. K.Kavitha	Judicial Magsistrate of First Class, Special Mobile Court-cum-XI Metropolitan Magistrate	Ranga Reddy District at L.B.Nagar
4.	Smt. N.Prashanthi	Prl. Junior Civil Judge -cum-X Metropolitan Magistrate	Malkajgiri, Ranga Reddy District
5.	Smt. D.Varoodhini	IV Addl. Junior Civil Judge,	Kukatpally, Ranga Reddy District
6.	Sri G.Praveen Kumar	IV Metropolitan Magistrate	Nampally, Hyderabad
7.	Sri D.Kiran Kumar	Presenting Officer, High Court	High Court, Hyderabad

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8.	Sri J.Hanumantha Rao	Prl. Rent Controller, City Small Causes Court	Hyderabad
9.	Sri Y.Satyendra	III Senior Civil Judge, City Civil Court	Secunderabad

The Chief Judge, City Civil Court, Hyderabad, the Metropolitan Sessions Judge, Hyderabad, the Chief Judge, City Small Causes Court, Hyderabad and Prl. District and Sessions Judge, Rangareddy District, are hereby directed to make necessary relief arrangements in respect of the officers nominated to participate in the said programme.


REGISTRAR GENERAL 16/2
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.
3. The Chief Judge, City Civil Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Chief Judge, City Small Causes Court, Hyderabad.
6. The Prl. District and Sessions Judge, Rangareddy District.